

## NOTICE

The 2<sup>nd</sup> Examination for registration of Advocates as Advocate-on-Record, 2018 shall be held on 2<sup>nd</sup> & 3<sup>rd</sup> February, 2019 in two sittings on each date. Willing Advocates whose enrolment is of minimum three years or more till 30<sup>th</sup> November, 2018 and have received one year training or Advocates whose enrolment is of minimum two years or more till 30<sup>th</sup> November, 2018 and have received two years training may submit their application by dropping the same in the box kept in the Chamber of Registrar General, from 30.11.2018 to 14.12.2018 till 5 P.M. in prescribed format (may be obtained from Patna High Court Website) along with photocopy of certificate in respect of enrolment in Bar Council, up-to-date membership certificate in Original from any Association of Advocates of this Court or any other Association within a radius of 10 kilometers from the seat of the Patna High Court, Original certificate for one/two years training received and receipt in original showing deposit of Rs. 100.00 (one hundred) in the Accounts (General) Department of this Court.

Patna High Court,

The 28<sup>th</sup> November, 2018

  
Registrar General

Appendix - I

(To be submitted before the Registrar General)

Paste  
Passport size  
Photograph

Application for being enrolled as Advocate On Record of Patna High Court.

1. Name : \_\_\_\_\_
2. Father's Name : \_\_\_\_\_
3. Date of Birth : \_\_\_\_\_
4. Qualification : \_\_\_\_\_
5. Registration No. with date : \_\_\_\_\_
6. Name of Association of \_\_\_\_\_  
which he/she is a member \_\_\_\_\_
- 7.(a) Present Address : \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
- (b) Residential Address: \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
8. Name of the Clerk : \_\_\_\_\_  
and his address \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
9. Name and address of: \_\_\_\_\_  
Sr. Advocate making \_\_\_\_\_  
recommendation Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_

Specimen Signatures of the Applicant:

1. \_\_\_\_\_
2. \_\_\_\_\_

Signature of the Applicant

Signature of Sr. Adv./Adv. On Record  
making recommendation

Place : \_\_\_\_\_  
Date : \_\_\_\_\_

Signature of the Registrar General  
Patna High Court.

Appendix -II

To,

The Registrar General,  
Patna High Court, Patna.

Sir,

I am enclosing herewith my bio-data in proper format alongwith recommendation made by Sr. Advocate/Advocates on record having seven years experience for registration as an " Advocate on Record".

Yours faithfully,

Address:.....

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Phone/Mobile No:.....

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Dated:.....